

DIVISION BENCH
COURT - II

O-216

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

C.P.(CAA)/28(KB)2024
IN
C.A.(CAA)/186(KB)2023

**CORAM 1. HON'BLE MEMBER(J), SMT. BIDISHA BANERJEE
2. HON'BLE MEMBER(T), SHRI D. ARVIND**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 13TH MAY 2024

IN THE MATTER OF	BRAHMA EXIM SERVICES PRIVATE LIMITED
UNDER SECTION	SEC. 230-232 - SECOND MOTION

Appearance (via video conferencing/physically)
None

ORDER

1. None for the parties.
2. List this matter on **27th June, 2024**.

D. Arvind
Member (Technical)

Bidisha Banerjee
Member (Judicial)